

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA 1804/2019  
MA No. 2004/2019**

This the 11<sup>th</sup> day of June, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)**

Omvir Dagar  
Aged – 38 (G-B)  
S/o Sh. Dhanraj Dagar  
R/o K-3, Chhawla Road  
New Roshan Pura  
Najafgarh, Delhi – 110043.

Post- Appraiser

..Applicant

(By Advocate : Mr. Yashpal Rangi)

**Versus**

Union of India & Ors. Through :

1. Secretary  
Ministry of Finance  
Department of Revenue, North Block, New Delhi.
2. The Chief Commissioner of Customs (DZ)  
New Custom House, New Delhi.
3. The Chief Commissioner of Customs  
Customs House No. 60, Rajaji Salai, Chennai – 600001.

...Respondents

(By Advocate : Mr. S.K. Tripathi for Mr. Gyanendra Singh)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Counsel for applicant submits that he wishes to withdraw this OA. Permitted. Accordingly, OA is dismissed as withdrawn with liberty to file afresh, if so advised, as per law.

**(S.N. Terdal)  
Member (J)**

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